

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
QUESTION NO 09.11.2010
ANSWERED ON
DEMANDS OF PETROL PUMP DEALERS .

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Smt. T. Ratna Bai

Will the Minister of COALCOALCOALCOALCOALPETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether the Ministry has formed a committee to look into the demands of petrol pump dealers recently;
- (b) if so, the details thereof and the report given by such Committee and its implementation status;
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS

(SHRI JITIN PRASADA)

(a) to (c) : Yes, Sir. The Government has formed a Committee to consider the demands of Federation of All India Petroleum Traders (FAIPT) related to fixation of dealers' commission, suggesting rationalization of the criteria for planning and operationalising new Retail Outlets (ROs), and issues related with OMCs charging fees from the RO dealers for operating non-fuel activities (NFA) etc.

The Committee is to finalize its recommendations within a period of 3 months. The first meeting of the Committee was held on 09.10.2010.